

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

226. IA/1830/2021; IA/1843/2022; IA/1931/2023; MA/3951/2019 C.P.
(IB)/2409(MB)2019

IN THE MATTER OF

M/S. Valay Group

... Petitioner

Vs

M/S Starconn Mobility Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **21.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/